

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 4501
TO BE ANSWERED ON 22.03.2018

FINANCIAL ASSISTANCE FOR CONSTRUCTION OF HOUSES

4501. SHRI P. KARUNAKARAN:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether financial assistance for construction of houses is provided to the Scheduled Castes/Scheduled Tribes and non-Scheduled Castes/Scheduled Tribes rural families living below the poverty line and if so, the details thereof;
- (b) the number of residential units constructed during the last two years, State-wise and year-wise;
- (c) whether the Government proposes to allot free houses to the persons belonging to Scheduled Castes/ Scheduled Tribes in the country;
- (d) if so, the details thereof, Statewise including Uttarakhand; and
- (e) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a), (b),(c),(d) and (e): No Madam. However, Ministry of Rural Development is implementing Pradhan Mantri Awaas Yojana - Gramin (PMAY-G) in rural areas of the country, including Uttarakhand, under which financial assistance of Rs. 1.20 lakh in plain areas and Rs. 1.30 lakh in North Eastern States, Hilly States & difficult areas including IAP districts is provided to the beneficiaries, selected from Socio Economic and Caste Census (SECC), 2011 data base, for construction of house.

In addition, 90/95 person days of unskilled wage from MGNREGS and Rs. 12,000/- for toilet construction under Swachh Bharat Mission-Gramin, MGNREGS or any other dedicated financial source is provided to the beneficiary over and above unit assistance.

60% of the target allocated to each State/UT are earmarked for SC/STs subject to availability of eligible PMAY-G beneficiaries as per SECC, 2011 and as verified by the Gram Sabha.

A statement indicating State/UT wise, including Uttarakhand, houses constructed under PMAY-G during last two years is at Annexure-I.

Annexure-I

**Annexure refers to Lok Sabha Unstarred Question No. 4501 due for answer on
22.03.2018**

House constructed under PMAY-G for the last two years State/UT-wise

(Units in Nos)

| S.No. | States/UTs | 2015-16 | 2016-17 |
|-------|---------------------------|----------------|----------------|
| 1 | ARUNACHAL PRADESH | 1 | 0 |
| 2 | ASSAM | 71803 | 249721 |
| 3 | BIHAR | 277330 | 693912 |
| 4 | CHHATTISGARH | 23845 | 124978 |
| 5 | GOA | 27 | 594 |
| 6 | GUJARAT | 39747 | 39840 |
| 7 | HARYANA | 12939 | 16866 |
| 8 | HIMACHAL PRADESH | 3031 | 4463 |
| 9 | JAMMU AND KASHMIR | 1981 | 3136 |
| 10 | JHARKHAND | 29308 | 143545 |
| 11 | KERALA | 50666 | 71063 |
| 12 | MADHYA PRADESH | 18959 | 367309 |
| 13 | MAHARASHTRA | 120292 | 136869 |
| 14 | MANIPUR | 96 | 869 |
| 15 | MEGHALAYA | 863 | 7059 |
| 16 | MIZORAM | 378 | 537 |
| 17 | NAGALAND | 628 | 933 |
| 18 | ODISHA | 275998 | 76390 |
| 19 | PUNJAB | 611 | 2462 |
| 20 | RAJASTHAN | 64737 | 107879 |
| 21 | SIKKIM | 213 | 754 |
| 22 | TAMIL NADU | 28537 | 144877 |
| 23 | TRIPURA | 6248 | 7084 |
| 24 | UTTAR PRADESH | 159905 | 478252 |
| 25 | UTTARAKHAND | 7748 | 8711 |
| 26 | WEST BENGAL | 358368 | 421091 |
| 27 | ANDAMAN AND NICOBAR | 0 | 0 |
| 28 | DADRA AND NAGAR HAVELI | 0 | 0 |
| 29 | DAMAN AND DIU | 0 | 0 |
| 30 | LAKSHADWEEP | 0 | 0 |
| 31 | PUDUCHERRY | 0 | 0 |
| 32 | ANDHRA PRADESH | 65091 | 30573 |
| 33 | KARNATAKA | 157936 | 80123 |
| 34 | TELANGANA | 45763 | 2759 |
| | Total | 1823049 | 3222649 |

Figures as reported by the States/UTs on AwaasSoft as on 15.03.2018